GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA UNSTARRED QUESTION No. 2630 ANSWERED ON 02ND AUGUST, 2022

PMFME SCHEME

2630. SHRI HEMANT TUKARAM GODSE: SHRI RAJAN VICHARE:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of the funds received, allocated, disbursed and utilized by Maharashtra under Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PM-FME) Scheme during 2020-21 and 2021- 22 along with the targets achieved;
- (b) the efforts being made by the Government to bridge this gap and redress them;
- (c) whether the National Portal for this scheme is fully functional and running and if so, the details of the number of new registrants of the scheme from the National Portal from each district of Maharashtra;
- (d) whether the Government has any plans for the formalisation of cold storage and seafood processing industries under PM-FME Scheme across coastal areas of Maharashtra, if so, the details thereof and if not, the reasons therefor; and
- (e) whether any new survey has been done on the number of unregistered food processing units since the last one was done in 2015-16 and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI PRAHLAD SINGH PATEL)

(a): Details of centre share funds released, funds utilized and achievements made under PM Formalisation of Micro Food Processing Enterprises (PMFME) scheme for Maharashtra State is placed at **Annexure-I.**

(b): In order to further speed up implementation of the scheme in the state, Ministry of Food Processing Industries conducts periodic review meetings with State Authorities including State Nodal Agency and other stakeholders. Promotional activities such as Newspaper Advertisements, Hoardings, Banners, Radio Jingle, Workshops, Camps etc. are also undertaken under the scheme for its increased awareness.

(c): National Portal for the PMFME scheme is functional and district-wise registrants of individual micro food processing enterprises in Maharashtra State on the portal is placed at Annexure-II.

(d): The financial, technical and business support is available under PMFME scheme for setting up/ upgradation and formalization of micro food processing enterprises including sea food based processing units in the country including Maharashtra. The details of assistance are placed at **Annexure-III**.

(e). As informed by Ministry of Statistics and Programme Implementation, Annual Survey of Unincorporated Sector Enterprises (ASUSE) was taken up from April, 2021 after gathering experience through a short period of survey. Survey operations were delayed due to Covid-19.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2630 FOR ANSWER ON 02^{ND} AUGUST, 2022 REGARDING "PMFME SCHEME".

<u>Centre Share funds released to and funds utilised by the State of Maharashtra under PMFME</u> <u>Scheme:</u>

Financial Year	Centre Share Released (Rs. in crore)	Utilised (Rs in crore)
2020-21	27.57	21.64
2021-22	24.48	17.83

Achievement made under PMFME scheme in Maharashtra state so far:

(i). State Nodal Agencies (SNAs), State Level Approval Committees (SLACs) and District Level Committees (DLCs) have been constituted.

(ii). One District One Product (ODOP) for all the 36 Districts have been approved.

(iii). Seed Capital amounting to Rs.26.81 crore released for 7577 Self Help Group (SHG) Members.

(iv). Three Incubation Center has been approved with an outlay of Rs.7.27 crore.

(v). Loan sanctioned to 1069 beneficiaries under the scheme.

(vi) One proposal has been approved under Marketing and Branding component of the Scheme.

(vii). For capacity building, one State Level Technical Institute (SLTI) has been nominated. 28 Master Trainers and 57 District Level Trainers have been trained. 235 District Resource Persons (DRPs) have been appointed to provide hand holding support to beneficiaries.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 2630 FOR ANSWER ON 02^{ND} AUGUST, 2022 REGARDING PMFME SCHEME.

<u>District-wise registrations of individual micro food processing units in the State of Maharashtra</u> <u>on PMFME Portal</u>

District	No. of Registrations	
Ahmednagar	1033	
Akola	311	
Amravati	287	
Aurangabad	711	
Beed	335	
Bhandara	209	
Buldhana	462	
Chandrapur	220	
Dhule	196	
Gadchiroli	233	
Gondia	371	
Hingoli	174	
Jalgaon	497	
Jalna	474	
Kolhapur	426	
Latur	386	
Mumbai	26	
Mumbai Suburban	48	
Nagpur	358	
Nanded	375	
Nandurbar	96	
Nashik	806	
Osmanabad	265	
Palghar	250	
Parbhani	355	
Pune	906	
Raigad	262	
Ratnagiri	269	
Sangli	910	
Satara	632	
Sindhudurg	315	
Solapur	1024	
Thane	361	
Wardha	240	
Washim	310	
Yavatmal	464	

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 2630 FOR ANSWER ON 02ND AUGUST, 2022 REGARDING PMFME SCHEME.

The details of assistance available to Micro Food Processing Enterprises under PMFME Scheme

(i). *Support to Individual / Group Category Micro Enterprises:* Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;

(ii). *Support to SHGs for seed capital:* Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.

(iii). *Support for Common Infrastructure:* Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.

(iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/SHGs/ Cooperatives or an SPV of micro food processing enterprises.

(v). *Capacity Building:* The scheme envisages training for Entrepreneurship Development Skilling (EDP+): program modified to meet the requirement of food processing industry and product specific skilling.